## ITEM NO.5 COURT NO.5 SECTION II-B S U P R E M E C O U R T O F I N D I A RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 5329-5331/2020

(Arising out of impugned final judgment and order dated 27-10-2020 in WPCRL No. 1182/2020 27-10-2020 in WPCRL No. 1187/2020 27-10-2020 in WPCRL No. 1285/2020 passed by the High Court Of Uttarakhand At Nainital)

TRIVENDRA SINGH RAWAT

Petitioner(s)

**VERSUS** 

UMESH KUMAR SHARMA & ORS.

Respondent(s)

IA No. 110487/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT & IA No. 110491/2020 - EXEMPTION FROM FILING O.T.

WITH

0.T.)

SLP(Crl) No. 5373-5375/2020 (II-B)

IA No. 159155/2022 - APPLICATION FOR PERMISSION IA No. 159157/2022 - EXEMPTION FROM FILING O.T.

SLP(Cr1) No. 6054-6056/2020 (II-B) (FOR ADMISSION and I.R. and IA No.123205/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.123206/2020-EXEMPTION FROM FILING

Date: 22-11-2022 These matters were called on for hearing today.

CORAM: HON'BLE MR. JUSTICE M.R. SHAH

HON'BLE MR. JUSTICE M.M. SUNDRESH

For Parties: Mr. A.N.S. Nadkarni, Sr. Adv.

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Ms. Namita Choudhary, AOR

Mr. Vikas Negi, Adv.

Ms. Srishti Choudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 04.01.2023.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI) ASSISTANT REGISTRAR